

**Central Administrative Tribunal
Principal Bench
CP No.246/2017
In
T.A. 15/2016**

New Delhi this the 25th day of May, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Mr. Shoeb S/o Shakeel Ahmad
R/o H.No. 431, Gali No.1,
Shani Bazar, Kardampuri Extn. Shahdra,
Delhi-110094 ...Petitioner

(By Advocate : Applicant in person)

Versus

1. Somya Gupta
Government of NCT of Delhi
Directorate of Education
Old Secretariat, Delhi-110054
2. N.T. Krishana
Government of NCT of Delhi,
Directorate of Education Planning Branch,
1st Floor, Patrachar Vidyalaya Building,
Timar Pur, Delhi-110054
3. Ram Avtar
The Principal
Sarvodaya Bal Vidhyalaya
Jafrabad, New Delhi-110053. Respondents

(By Advocate : Mr. Vijay Pandita)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Applicant has appeared in person and stated that the order of this Tribunal has been complied with. Accordingly, this C.P. is closed. Notices issued to the alleged contemnors are discharged.

**(Raj Vir Sharma)
Member (J)**

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**(Shekhar Agarwal)
Member (A)**

